

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 36/RP/2022

- Subject : Petition under Section 94(1)(f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking review of the order dated 28.8.2022 in Petition No. 182/MP/2020.
- Date of hearing : 24.1.2023
- Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner : Odisha Generation Phase II Transmission Ltd. (OGP-II TL)
- Respondents : West Bengal State Electricity Distribution Company Ltd. (WBSEDC) & Ors.
- Parties present : Ms. Poonam Verma, Advocate, OGP-II TL
Ms. Gayatri Aryan, Advocate, OGP-II TL
Shri. Ankitesh Ojha, Advocate, OGP-II TL
Ms. Suparna Srivastava, Advocate, CTUIL
Shri. Tushar Mathur, Advocate, CTUIL
Shri. Manish Ranjan Keshari, CTUIL
Shri. Swapnil Verma, CTUIL
Shri. Siddharth Sharma, CTUIL
Shri. Ranjeet Singh, CTUIL
Ms. Priyansi Jadiya, CTUIL

Record of Proceedings

Case was called out for virtual hearing

2. Learned counsel for the Petitioner submitted that vide Record of Proceedings for the hearing dated 29.11.2022 (RoP), CTUIL was directed to file its reply within two weeks. However, CTUIL has filed its reply on 20.1.2023. Accordingly, the Petitioner sought two weeks' time to file rejoinder to the reply filed by CTUIL. Learned counsel further submitted that CEA has also filed its submission in the matter. However, copy of the same has also not been served on the parties.

3. Learned counsel for CTUIL submitted that CTUIL has already filed its reply and the same may be taken on record.



4. After hearing the learned counsels for parties, the Commission permitted the Petitioner to file its rejoinder within two weeks.
5. The Commission further directed to the registry to provide the copy of the submissions filed by CEA to the parties who may file their response thereof within two weeks.
6. The Petition shall be listed for hearing on 07.03.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Legal)**